

FORM NO. - 4

(See Rule (12))

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH

OPPONENT'S STREET

OA 868

of 200

4

Application No.

Pratap Ch. Srinivas

Respondent(s)

Union of India

Applicant(s)

Advocate for Applicant(s)

M/s S.B. Jena

Advocate for Respondent(s)

S. Behenz  
S. S. Muthiah  
T. K. Srinivas

NOTES OF THE REGISTRY

2004 O. 2 M/s 868  
Filed.

For Registration.

on Memo

Recd. 19/10/04  
2004

For admission with  
intimation order.

On Memo.

M/  
20/10/04

Bench

ORDERS OF THE TRIBUNAL

REGISTER

2004  
... Registr.

1. ORDER DTD. 20.10.2004.

Heard Mr. S. B. Jena, learned counsel appearing for the Applicant and Mr. R. C. Rath, learned Standing Counsel for the Respondents/ Railways; on whom a copy of this O.A. has been served.

Following to the premature death of the father of the Applicant (who died prematurely while serving the Railways), he

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DA 868/04

NOTES OF THE REGISTRY

Dec. 20. 20-X-04

Copies of order  
alongwith copies in a  
copy to all resp.  
and copies of said  
order prepared for  
counsel for both  
sides.

11/11/04  
Sd (5)

ORDERS OF THE TRIBUNAL.

and his mother represented to the Railways to give an employment assistance/ an engagement on compassionate ground in order to over come the distress condition of the family of the deceased Railway employee. No heed having been paid to the said grievance of the Applicant, he has approached this Tribunal U/s.19 of the Administrative Tribunals Act, 1985.

Since the grievance of the Applicant is still pending with the Respondents/Railways, this O.A. is hereby disposed of with a direction to the Respondents to consider the grievance claim of the Applicant (pertaining to the ~~workis~~ work for a compassionate employment) within a period of 120 days from the date of receipt of a copy of this order.

Send copies of this order, alongwith copies of the O.A., notices/ to the Respondents/ which they should treat to be a consolidated representation to the Respondents and free copies of this order be given to learned counsel for both sides.

*Sooraj*  
Member (Judicial)